

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 186 of 2014

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Financial Technologies (India) Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur, Ms. Apoorva Misra and
Mr. Vishrov mukherje

Counsel for the Respondent (s) : Mr. Nikhil Nayyar and Mr. Dhananjay
Baijal

ORDER

At the request of learned counsel for the parties post the matter on **19th**
December, 2014 for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/jsh